

Sl. No.	Name of State	2011-12	2012-13	2013-14	2014-15	2015-16	Total
4.	Uttarakhand	0.00	0.00	127.14	148.34	0.00	275.48
5.	Madhya Pradesh	0.00	0.00	0.00	493.30	392.40	885.70
6.	Uttar Pradesh	0.00	0.00	0.00	0.00	1131.30	1131.30
7.	Karnataka	0.00	0.00	0.00	0.00	529.00	529.00
TOTAL		0.00	448.35	2900.89	2079.48	6356.20	11784.92

Energy conserving standards for industrial process

2955. SHRI SANJAY SETH: Will the Minister of POWER be pleased to state:

(a) whether Government has formulated energy conserving standards for industrial processes and plants and if so, the details thereof;

(b) whether the programmes launched by Government in this regard had set a very modest target *vis-à-vis* actual energy consumption;

(c) the details of incentives given to industries in this respect;

(d) whether most of the CPSUs have not participated in such programmes or have adopted such techniques only in peripheral operations instead of core processes; and

(e) if so, what further steps are being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) Ministry of Power, Government of India, has notified energy consumption norms for energy intensive industrial plants of 11 sectors (Aluminum, Cement, Chlor-Alkali, Fertilizer, Pulp and Paper, Iron and Steel, Textile, Thermal Power Plant, Railways, DISCOMs and Refinery) under Perform, Achieve and Trade (PAT) Scheme *vide* Statutory Order No. 1264(E) dated 31st March 2016. Three new sectors, namely, Railways, DISCOMs and Refinery are included in PAT cycle-II, that started from 1st April 2016.

(b) PAT is designed to reduce the Specific Energy Consumption (SEC) *i.e.* energy used per unit of production in energy intensive industrial plants. In PAT cycle-I, 478 industrial plants of 8 sectors were given SEC reduction targets aimed to secure 4.05% reduction in the total energy consumption of base year of these industries totaling to an energy saving of 6.686 Million Tonnes of Oil Equivalent (MTOE). In PAT cycle-II, energy consumption reduction target of about 6% is given to 621 energy intensive industrial plants of 11 sectors.

(c) Energy industrial plants overachieving the SEC reduction target are eligible to get Energy Saving Certificates (ESCs) as an incentive. These ESCs are tradable on Power Exchange platform and have a certain value based on the market demand.

(d) and (e) The Central Public Sector Undertakings (CPSUs) of 11 sectors having an energy consumption more than or equal to the notified threshold value have participated in the PAT Scheme.

Proposals under DDUGJY from Uttar Pradesh

2956. SHRI SURENDRA SINGH NAGAR: Will the Minister of POWER be pleased to state:

(a) whether Government proposes to provide '24 X 7 Power for All' under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY);

(b) if so, the details thereof;

(c) whether Uttar Pradesh Government has submitted proposals under DDUGJY and if so, the details thereof and the amount approved and released so far; and

(d) whether the State Government has requested to release certain amount under the scheme immediately and if so, the details thereof; and Government's reaction thereto?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) Supply of continuous and reliable power is responsibility of the respective State/Power Utilities. However, Government of India has taken up a joint initiative with all States/UTs for preparation of State specific documents for providing 24x7 power supply to all and adequate supply of power to agricultural consumers as per State policy. Uttar Pradesh has not signed the "24x7 Power for All" document so far. Government of India supplement the efforts of States with its scheme like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS), Ujwal DISCOM Assurance Yojana (UDAY), etc.

(c) Government of Uttar Pradesh had submitted 75 Detailed Project Reports (DPRs) for various rural electrification works under DDUGJY. Based on the techno economical appraisal, overall availability of funds under the scheme and priority of works, Government of India sanctioned 75 new projects with the project cost of ₹ 6946.44 crore during September, 2015. Since 2004-05, capital subsidy of ₹ 7014.39 crore has been released so far for Uttar Pradesh under DDUGJY [including Rural Electrification (RE) component], as on 31.10.2016.